N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Shri Prashant A. Mistry,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st July, 2022 to 30th September, 2022 or until further orders.

The residential address and contact number of **Shri Prashant A. Mistry**, is as under :-

Shri Prashant A. Mistry,
R/o. :- A/203, Kartik Co-op.Hsg. Soc.,
Saptarshi Sankul, Ovari Pada,
Dahisar (E), Mumbai – 400 068.

Mobile No. :- 9820212677

Ms. Shaila Vitthal Gadhire, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Shri Prashant A. Mistry** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st July, 2022 to 30th September, 2022 or until further orders.

...2/-

The residential address and contact number of **Ms. Shaila Vitthal Gadhire,** is as under :-

Ms. Shaila Vitthal Gadhire,
R/o. :- Room No. G-4,
Mary Apartment,
Samarth Nagar,
Badlapur (East).

Mobile No. :- 9987653771

High Court, Appellate Side } BY ORDER
}
}
}
} Sd/-
Bombay, 29th June, 2022 } (D. S. Deshmukh)
Registrar (Judicial-II)